

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.33(MAH)/2011  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

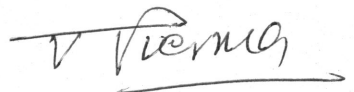

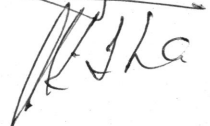
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017

NAME OF THE PARTIES: Mr. Sanjay Suryaprakash Mehta

V/s.  
M/s. SKG Consultants & Engg. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1) M. S. Bhargava	} Adv. for Petitioner		
2) V. P. VERMA			
3) H. P. Singh	R-2		
4) Ashutosh K. Jha	adv. for Di		

ORDER

T.C.P No. 33/397-398/CLB/MB/MAH/2011

Adjourned to 9<sup>th</sup> February 2017 for final hearing by Order of this Bench.

sd/-

Dated : 24.01.2017.

M. K. SHRAWAT  
MEMBER (JUDICIAL).